

Name of Corporate Debtor- Santoshi Barrier Film India Private Limited															
FINANCIAL CREDITORS - FORM C															
Date of Commencement of CIRP-18.04.2023 List of Creditors as on 22.09.2023															
(A) FINANCIAL CREDITORS - FORM C RECEIVED															
Sr. no.	Name	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Liability as per books of accounts	Amount of Claim (Rs.)			Amount of Claim Admitted (Rs.) * see note below			Amount under verification (Rs.)	Voting Share (%) in CoC		
						Total claims by creditors (principal amount) (a)	Total claims by creditors (Interest) (b)	Total claims by creditors (Other Charges) (c)	Total (a+b+c)	Total Claims admitted (principal amount) (a)	Total Claims admitted (Interest) (b)			Total claims admitted (Other Charges) (c)	Total (a+b+c)
A.	Financial Creditors														
1	Bank of Baroda	Secured*	No	N.A.	N.A.	197,706,028	107,610,239	500,000	305,816,267	197,706,028	104,897,848	500,000	303,103,875	2,712,392	65%
2	Phoenix ARC Private Limited	Secured*	No	U67190MH2007PTC168303	N.A.	33,041,028	28,920,276	-	61,961,304	33,041,028	28,920,276	-	61,961,304	-	13%
3	Tata Capital Financial Services Limited	Secured*	No	U67100MH2010PLC210201	N.A.	57,586,000	44,584,077		102,170,077	57,586,000	44,584,077	-	102,170,077	-	22%
	TOTAL (A)				-	288,333,056	181,114,593	500,000	469,947,648	288,333,056	178,402,201	500,000	467,235,256.60		100%

Security Details- Bank of Baroda

1. Hypothecation of entire machineries, electrical installations, furniture & fixtures, Office equipment, raw materials, stock in process, packing materials, finish goods, book debts and other movable fixed assets of the Santoshi Barrier Film India Private Limited situated at factory premises and other places. Santoshi Barrier Film India Private Limited

2. Property being Factory Land, piece or parcel of lease hold (MIDC) factory land admeasuring 5672.50 Sq. mtr. and Building/shed with total build up area of 1369.84 Sq. mtr. build on industrial and bearing Plot No D-51 with in the Butibori Industrial Area within the village limits of GANGAPUR, Taluka and Registration Sub- District Hingana, District and Registration District NAGPUR bounded by-

On or Towards The North by -30 Mtr Road

On or Towards the South by- MIDC Boundary

On or Towards the East by Plot No P-48 & P-44

On or Towards the West by Plot No D-52

Santoshi Barrier Film India Private Limited

3. Residential Flat No. 403, 4th Floor, admeasuring Super Built up area of 1260 Sq. Ft. each on the building No: 1, RNA, Royal Park Co-op Housing Society Ltd., M.G Road, Kandivali West Mumbai. Mrs. Dipali Dinesh Atkare (Guarantor)

4. Residential Flat No. 404, 4th Floor, admeasuring Super Built up area of 1260 Sq. Ft. each on the building No: 1, RNA, Royal Park Co-op Housing Society Ltd., M.G Road, Kandivali West Mumbai. Mr. Dinesh K. Atkare (Guarantor)

5. Flat No 208, Mun House No 2206/7 Adms 1885.00 Sq Feet super built up area, lying and being on the Second floor of the building known as "Anuradha Complex" Constructed on the land bearing Sr No 401, Adms about 2000.00Sq Mtrs in area situated at village Kathiriya, Nani Daman. Mr. Raju Mohan Singh (Guarantor) 6. Office No 109, Mun. House No

2205/8 Adms 475 Sq Feet super built up area, lying and being on the first floor of the building known as " Anuradha Complex " Constructed on the land bearing Sr No 401, Adms about 2000.00Sq Mtrs in area situated at village Varkund, Nani Daman. Mr. Raju Mohan Singh (Guarantor)

Security Details -Phoenix ARC Private Limited

1. Hypothecation line mark on the asset being funded by Hero Fincrop Limited" You will not avail any "Finance" against the said asset or Hypothecate the same for whatsoever reason till we receive Full & Final Payment of the said agreement.

NR. 34674-CR C.I. Flexographic Press NSA 14 CNC GL Gearless V3 along with Auxiliaries Aluminium unwinding shafts of 152, 4mm (6') & AFS driven corona web trater 5kw

Vendor Name: Nyles Sales Agencies Private Limited Santoshi Barrier Film India Private Limited

2. Collateral/Additional Security

Exclusive first charge by the way of Registered/ Equitable Mortgage of Property situated at - plot No. 231 to 244, 272 to 300 collectively admeasuring 7460.58 Sq. Mtrs totally 43 plots carved out of Survey No. 185 admeasuring 12 H 50 Ares of Village Sindphal, Tal-Tuljapur, Dist-Osmanabad - Mr. Dinesh Atkare .

(Guarantor)

3. Personal Guarantee of Mr. Madan K. Atkare, Mr. Dinesh K. Atkare and Mrs. Mrs. Dipali Dinesh Atkare

Security Details - Tata Capital Financial Services Limited

1. NR. 34674-CR C.I. Flexographic Press NSA 14 CNC GL Gearless V3 along with Auxiliaries Aluminium unwinding shafts of 152, 4mm (6') & AFS driven corona web trater 5kw

Vendor Name: Brick & Byle Innovative Products Pvt. Ltd.

2. Irrevocable and Unconditional Personal Guarantee of Mr. Madan K. Atkare, Mr. Dinesh K. Atkare.

Notes:

1. This list presents claims received as on September 10, 2023, verified as on September 22, 2023, and remains subject to further verification and updation by RP in that regard

2. Figures have been converted into INR from respective currency as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations") as amended from time to time.

3. The abovementioned voting share has been computed on the basis of amounts verified as on date.